

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6
ANSWERED ON:02.12.2003
CORRUPTION IN PURCHASE OF COMPUTER
RAMJI MANJHI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the answer given to USQ Nos. 237, 2926, 1241, dated 20-11-2002, 11-03-2003 and 29-07-2003 regarding corruption in purchase of computers and state:

- (a) Whether the information have since been collected;
- (b) If so, the details thereof;
- (c) the action taken thereon;
- (d) Whether some suppliers were blacklisted for charging higher rates in respect of supply of computers; and
- (e) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a) to (e): The information will be laid on the Table of the Lok Sabha.